

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CP (IB) No.117/Chd/Pb/2018

In the matter of:

JBD Diesels

... Petitioner/Operational Creditor

Vs.

Macro Ventures Pvt.Ltd..

...Respondent/Corporate Debtor

Present: Ms.Savi, Advocate for Ms.Eshna Kumar, Advocate for the
petitioner
Mr.Raghav Kapoor, Advocate for the respondent.

Learned counsel for petitioner is stated to be in personal difficulty.

List the matter for arguments on 23.07.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

May 31, 2018
subbu